

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Nikhil Jay  
for Guest Law  
8551967994

Petitioner.  
Rishiroop.



Counsel for petitioner is present. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She undertakes to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case.

For filing vakalat and hearing, list it on 11.08.2017.

  
MEMBER (J)

  
MEMBER (T)

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 42/17 in CP(IB) No. 14 / BB/ 2017	-	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Mr. Vikram TRIVEDI	Edelwiss ARC.	
	Ms. SUCHITRA VADJEE	Edelwiss ARC.	S. Vayes
	Ms. AMRUTHA VARSHINI M.C. for JSM Law Partners	Falcon Tyres Ltd.	M. 
	CLIFTON D' ROZARIO for Manthan Law	Falcon Tyres Workers Union	

Counsel for petitioner is present. We have heard the counsel for petitioner about the maintainability of this petition. IA 42/17 is taken up today. We have heard the counsel for petitioner in IA 42/17. He is also directed to file written arguments. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She requested time to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case who is unable to attend the Tribunal today..

For hearing, list it on 11.08.2017.

  
MEMBER (J)

  
MEMBER (T)